

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 105
(IB)-949(PB)/2020

IN THE MATTER OF:

State Bank of India
v.
Nazuk Jahan

.... Petitioner/Applicant
.... Respondent

Order Under Section 95 of Insolvency & Bankruptcy Code

Order delivered on 19.04.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON. ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the RP
For the Respondent

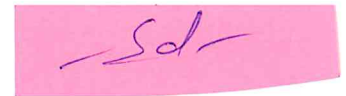
Mr. Abhishek Anand, Mr.Rahul Adlakha, Advs.
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ORDER

List on 03.05.2021.



(B.S.V. PRAKASH KUMAR)
ACTG. PRESIDENT



(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)